

**HIGH COURT OF JAMMU AND KASHMIR  
AT SRINAGAR  
(Through Virtual Mode)**

CONC No. 154/2017

Muhammad Yaseen Mir

.... Applicant(s)

Through:- Mr. G.Q. Bhat, Advocate

V/s

Mst. Raja

.....Non-applicant(s)

Through:-

**Coram : HON'BLE MRS. JUSTICE SINDHU SHARMA, JUDGE**

**ORDER**

Notice in this application was issued on 07.06.2017, but no steps for service of non-applicants have been taken till date.

Mr. G. Q. Bhat, learned counsel for the applicant seeks and is granted three weeks' time for doing the needful.

List on 30.07.2020.

**(Sindhu Sharma)  
Judge**

**SRINAGAR**

23.06.2020

SUNIL-II